

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No.169/UHC/Admin.A/2020

Dated: June 11,2020.

Shri Rajeev Kumar Khulbey, District & Sessions Judge, Nainital is given additional Charge of the Presiding Officer, Food Safety Appellate Tribunal, Haldwani, District Nainital with direction to preside over the Tribunal for half day on every working Saturday.

No.170/UHC/Admin.A/2020

Dated: June 11,2020.

Shri Shahanshah Mohd. Dilber Danish, Presiding Officer, Food Safety Appellate Tribunal, Haldwani, District Nainital is repatriated, transferred and posted as 1st Addl. District & Sessions Judge, Haridwar, vice Sri Sahdev Singh.

No.171/UHC/Admin.A/2020

Dated: June 11,2020.

Shri Sahdev Singh, 1st Addl. District & Sessions Judge, Haridwar is posted as 2nd Addl. District & Sessions Judge, Haridwar, vice Sri Bharat Bhushan Pandey.

No.172/UHC/Admin.A/2020

Dated: June 11,2020.

Smt. Rama Pandey, Addl. District & Sessions Judge/Special Judge, POCSO, Dehradun is transferred & posted as Addl. District & Sessions Judge, Tehri Garhwal, in the vacant Court.

No.173/UHC/Admin.A/2020

Dated: June 11,2020.

Shri Bharat Bhushan Pandey, 2nd Addl. District & Sessions Judge, Haridwar is posted as 3rd Addl. District & Sessions Judge, Haridwar, vice Sri Varun Kumar.

No.174/UHC/Admin.A/2020

Dated: June 11,2020.

Smt. Archana Sagar, Addl. District Judge/Special Judge, POCSO, Haridwar is transferred and posted as Addl. District Judge/Special Judge, POCSO, Haldwani, District Nainital vice Shri Manish Kumar Pandey.

No.175/UHC/Admin.A/2020

Dated: June 11,2020.

Shri Ritesh Kumar Srivastava, Additional Secretary (Law)-cum-Additional L.R., Government of Uttarakhand is repatriated, transferred and posted as 5th Addl. District & Sessions Judge, Haridwar, vice Ms. Anjali Noliyal.

No.176/UHC/Admin.A/2020

Dated: June 11,2020.

Shri Manish Kumar Pandey, Addl. District Judge/Special Judge, POCSO, Haldwani, District Nainital is transferred and posted as Addl. District Judge, Almora, vice Shri Rajoo Kumar Srivastava.

No.177/UHC/Admin.A/2020

Dated: June 11,2020.

Ms. Meena Deopa, 7th Addl. District & Sessions Judge, Dehradun is posted as Addl. District & Sessions Judge/Special Judge, POCSO, Dehradun, vice Smt. Rama Pandey.

No.178/UHC/Admin.A/2020

Dated: June 11,2020.

Ms. Anjali Noliyal, 5th Addl. District & Sessions Judge, Haridwar is posted as Addl. District & Sessions Judge/Special Judge, POCSO, Haridwar, vice Smt. Archana Sagar.

Note: (a) The above transfer orders will come into force w.e.f. 15.06.2020.

Note: (b) Recommendation is being sent to the Government for posting of Shri Varun Kumar, 3rd Additional District & Sessions Judge, Haridwar for posting as Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.

Note: (c) Recommendation is being sent to the Government for posting of Shri Rajoo Kumar Srivastava, Additional District & Sessions Judge, Almora for posting as Additional Secretary (Law)-cum-Additional L.R., Government of Uttarakhand, Dehradun.

By Order of the Court,

Sd/-
(Hira Singh Bonal)
Registrar General

No.2559/UHC/Admin.A/2020

Dated: June 11, 2020

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.

7. All the District & Sessions Judges, Uttarakhand.
8. Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital.
10. All the Registrars of High Court of Uttarakhand.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.A. to Registrar General.
14. Chief Treasury Officer (s), Almora, Dehradun, Hardwar, Nainital and Tehri Garhwal.
15. Officers concerned.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/Assistant concerned.

**Assistant Registrar
Admin.A**